

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/8(CHE)/2024

NAME OF THE PETITIONER : Aravind Ramalingam
M/s TCC Creative and Media Pvt.Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 272 of CA, 2013

ORDER

Ld. Counsel Mr. S. Vedhavel for the Petitioner.

Memo of service has been filed vide SR.No.1631 dated 02.04.2024.

List the application for hearing on **12.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**